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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 589/2004
M.A. No. 506/2004

New Delhi, this the 8th day of March, 2004

HON'BLE SHRI JUSTICE V.S. AGGARWAL, CHAIRMAN
HON'BLE SHRI SARWESHWAR JHA, MEMBER (A)

1. S.K. Gupta s/o Sh. D.D. Gupta
2. Biney Kumar Mishra s/o Sh. R.N. Misra
3. K.K. Dutta s/o Sh. M.L. Dutta
4. Raghbir Singh s/o Sh. K.L. Chauhan

All are working as Lab. Assistant
in the office of Dy. Chief Chemist
and Metrologist, N.Rly. Station
Tuglakabad.

.. Applicants

(By Advocate: Shri Yogesh Sharma)

Versus

1. Union of India through
The General Manager
Northern Railway
Baroda House
New Delhi.
2. The Divisional Railway Manager
Northern Railway
Delhi Division
Near New Delhi Railway Station
New Delhi.

... Respondents

O R D E R (Oral)

Justice V.S. Aggarwal:-

M.A. 506/2004

M.A. is allowed subject to just exceptions.
Filing of the joint application is permitted.

O.A. 589/2004

The applicants by virtue of the present

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application seek a direction to the respondents to grant second financial upgradation under the Assured Career Progression Scheme from the date of completion of 24 years of service in the grade of Rs.5000-8000.

2. The brief contention in this regard is that the applicants have not earned second promotion and, therefore, on completion of 24 years of service, they are entitled to the second upgradation.

3. It appears that in R.A.198/2001 in O.A.1073/2001, a plea had been taken that applicants had already earned two promotions but no details in this regard are forthcoming. No order even has been passed on the representations of the applicants seeking second financial upgradation to which we have referred to above.

4. At this stage when the matter is still under consideration, we dispose of the present application directing respondent no.2 to consider the representations of the applicants pertaining to the abovesaid controversy and preferably pass a speaking order within six months of the receipt of the certified copy of the present order and communicate it to the applicants. O.A. is disposed of.


(Sarweshwar Jha)
Member (A)


(V.S. Aggarwal)
Chairman

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